

**DIVISION BENCH**

**O-120**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/616(KB)2018

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>th</sup> July, 2021, 10:30  
A.M**

Name of the Company	THE PRESS TRUST OF INDIA LIMITED PTI Vs. AXIOM ESTATES ADVISORY SERVICES PVT. LTD		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Appearance (via video conference)**

For the Liquidator

Mr. Saurav Jain, Advocate

For Operational Creditor,

Mr Swarajit Dey, Advocate

**ORDER**

Mr. Saurav Jain, Ld. Counsel for the Liquidator present. Mr. Swarajit Dey, Ld. Counsel for the Operational Creditor present.

Progress report filed by the Liquidator is taken on record. List this matter on 28.10.2021.

**(Harish Chander Suri)  
Member (Technical)**

**(Rajasekhar V.K.)  
Member (Judicial)**